

Annexure 1

Name of the Corporate debtor: Bombay Infrastructure India Limited

Date of commencement of CIRP: 02nd August 2023

List of creditors as on: 25 January 2026

List of Secured financial creditors belonging to any class of creditors

| Sr. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|------------------|---------------------------|----------------|--------------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|----------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Total amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| Total | | | - | - | | - | | | - | | - | - | |

Sd/-

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